

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH**

**CP/CA No. 112(ND)/2012**

**IN THE MATTER OF:**

**Rupak Gupta & Anr.  
Vs  
Banaras House Pvt. Ltd.**

**.... APPLICANT / PETITIONER**

**.... RESPONDENT**

**SECTION:  
Under Section 397/398**

**Order delivered on 02.02.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR  
HON'BLE PRESIDENT**

**DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Petitioner(s):-

For the Respondent(s):

Mr. L.K. Bhushan, Mr. Anirudh Arunkumar, Advocates  
Ms. Gauri Rishi, Mr. Abhimanyu Bhandari, Ms.  
Srishti Juneja, Advocates  
Mr. Arun Kathpalia, Senior Advocate with Ms. Sanjana  
Sharma, Advocate

**ORDER**

Due to paucity of time, the matter could not be taken up for hearing.  
List for arguments on 16.03.2018.

  
**(M. M. KUMAR)  
PRESIDENT**

  
**(DEEPA KRISHAN)  
HON'BLE MEMBER**